

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:182
ANSWERED ON:23.08.2012
GRANTS UNDER AIBP
Gowda Shri D.B. Chandre

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of proposals received from various State Governments for releasing funds under the Accelerated Irrigation Benefits Programme (AIBP) for drought prone areas, project- wise including Karnataka during the last three years and the current year;
- (b) the action taken and funds released by the Union Government in this regard during the said period, State- wise; and
- (c) the time by which the pending proposals are likely to be approved?

Answer

THE MINISTER OF PARLIAMENTARY AFFAIRS & WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO.182 REGARDING GRANT UNDER AIBP DUE FOR REPLY ON 23.08.2012.

(a) & (b) The details and status of proposals received from State Governments for Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the major/medium irrigation projects in Drought Prone Areas (DPAs) including Karnataka during the last three years (2009-10 to 2011-12) and the current year (2012-13) is given from Annexure-I(a) to Annexure-I(d). The Status of CA released to Surface MI schemes under AIBP is given at Annexure-I(e).

(c) The proposals received for Central Assistance (CA) under AIBP from State Governments are processed on year to year basis as per the Guidelines of the Programme and the time taken for approval is related to the promptness of submission of compliance to the observations, if any of Central Water Commission/Ministry of Water Resources/Ministry of Finance.